

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.71 of 1994

Wednesday this the 12th day of January, 1994
Ceram: The Hon'ble Mr.Justice Chettur Sankaran Nair,
The Hon'ble Mr.P.V.Venkata Vice Chairman
M.D.Sudha, EDDA, Krishnan, Administrative Member.
Maroor Branch Office,
Elamannoor, Pathanamthitta Divn.Applicant

(By Advocate Mr.M.R.Rajendran Nair)

Vs.

1. Union of India, represented by
Secretary to Government,
Department of Posts, New Delhi.
2. The Senior Superintendent of Post
Offices, Pathanamthitta Division.
3. The Chief Post Master General,
Kerala Circle, Trivandrum.Respondents

(By Advocate Mr.S.Krishnamoorthy, Addl.CGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant, a married woman working as an Extra Departmental Delivery Agent at Maroor Branch Post Office, claims preference in the matter of appointment as Branch Post Master at Panthaplavu Post Office. According to her, an Extra Departmental Delivery Agent in service is entitled to be appointed in a vacancy arising in the same Division. Annexure-7 circular is relied on to find support for this contention. We do not think it necessary to express a final opinion on this question. Applicant may raise her contentions before the second respondent in the form of a representation within one week from today. The said officer shall consider the representation in the light of the material that applicant may place

before him, and pass appropriate orders within six weeks of the date of receipt of the representation. We direct that proceedings for appointment of Branch Post Master, Panthaplavu will be held in abeyance till a decision is taken on the representation. Second respondent will take a decision unfettered by Annexure.6.

2. Application is disposed of with the above directions. No costs.

Dated the 12th day of January, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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